

THE HYDERABAD STATE APPROPRIATION ACT, 1953.

No. II of 1953.

C O N T E N T S .

Preamble.

Sections.

1. Short title and commencement.
2. Issue of Rs. 51,38,62,320 out of the Consolidated Fund of the State of Hyderabad for the year ending on 31st day of March, 1954.
3. Appropriation.

Schedule.

***THE HYDERABAD STATE APPROPRIATION
ACT, 1953.**

NO. II OF 1953.

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1954.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1955 ;

Preamble.

It is hereby enacted as follows : -

1. (1) This Act may be called the Hyderabad State appropriation Act, 1953.

Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 6 of the Schedule amounting in the aggregate to the sum of rupees fifty-one crores thirty-eight lakhs sixty-two thousand three hundred and twenty towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1954, in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 51,38,62,320 out of the Consolidated Fund of the State of Hyderabad for the year ending on 31st day of March, 1954.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State Hyderabad by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1954.

Appropriation.

[Statement

SCHEDULE.

(See Sections 2 & 3).

Srl. No.	Services & purposes	Heads of Account	SUMS NOT EXCEEDING		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
1	2	3	4	5	6
1	Taxes on Income other than Corporation Tax ...	4-Taxes on Income other than Corporation Tax ...	67,000	...	67,000
2	Land Revenue ...	7-Land Revenue ...	1,35,14,000	...	1,35,14,000
3	State Excise Duties ...	8-State Excise Duties ...	78,80,000	...	78,80,000
4	Stamps ...	9-Stamps ...	3,28,000	...	3,28,000
5	Forest ...	10-Forest ...	34,38,000	...	34,88,000
6	Registration ...	11-Registration ...	4,24,000	...	4,24,000
7	Charges on account of Motor Vehicles Acts ...	12-Charges on account of Motor Vehicles Acts ...	15,42,000	...	15,42,000
8	Other Taxes & Duties ...	13-Other Taxes & Duties ...	49,35,000	...	49,35,000
9	Irrigation Works:- Works for which Capital Accounts are kept ...	17-Irrigation, etc. works for which Capital Accounts are kept. Working expenses ...	10,65,000	...	10,65,000
10	Other Revenue Expenditure financed from ordinary Revenues ...	18-Other Revenue Expenditure financed from ordinary Revenues ...	89,83,000	...	89,83,000
11	Interest on Debt and other obligation ...	22-Interest on Debt and other obligations	1,13,15,000	1,13,15,000
12	Appropriation for reduction or avoidance of Debt ...	23-Appropriation for reduction or avoidance of Debt	2,09,14,000	2,09,14,000
13	General Administration ...	25-General Administration ...	86,88,300	3,49,700	90,38,000
14	Administration of Justice ...	27-Administration of Justice ...	42,41,800	8,58,200	51,00,000
15	Jails & Convict Settlements ...	28-Jails & Convict Settlements ...	26,26,000	...	26,26,000
16	Police ...	29-Police ...	3,38,57,000	...	3,38,57,000

SCHEDULE—(Contd.)

(See Sections 2 & 3).

Srl. No.	Services & purposes	Heads of Account	SUMS NOT EXCEEDING		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
1	2	3	4	5	6
17	Scientific Departments ...	36. Scientific Departments ...	4,71,000	...	4,71,000
18	Education ...	37. Education ...	4,75,76,000	...	4,75,76,000
19	Medical ...	38. Medical ...	1,11,54,000	...	1,11,54,000
20	Public Health ...	39. Public Health ...	75,80,000	...	75,80,000
21	Agriculture ...	40. Agriculture ...	72,86,000	...	72,86,000
22	Veterinary ...	41. Veterinary ...	20,01,000	...	20,01,000
23	Co-operation ...	42. Co-operation ...	20,93,000	...	20,93,000
24	Industries and Supplies ...	43. Industries and Supplies ...	21,32,000	...	21,32,000
25	Misc. Departments ..	47. Misc. Departments ...	1,66,36,030	...	1,66,36,030
26	Civil Works ...	50. Civil Works ...	2,03,30,000	...	2,03,30,000
27	Other Revenue Expenditure connected with Electricity Schemes ...	52.A. Other Revenue expenditure connected with Electricity Schemes ...	21,000	...	21,000
28	Territorial & Political Pensions ...	54-A. Territorial & Political Pensions ...	10,29,000	...	10,29,000
29	Superannuation Allowances & Pensions ...	55. Superannuation Allowances & Pensions ...	2,17,29,400	4,07,600	2,21,37,000
30	Stationery & Printing ...	56. Stationery & Printing ...	32,30,000	...	32,30,000
31	Miscellaneous ...	57. Miscellaneous ...	2,44,83,000	...	2,44,83,000
32	Community Development Projects ...	63-B. Community Development Projects ...	18,00,000	...	18,00,000
		Total Expenditure on Revenue Account ...	26,11,90,530	3,38,44,500	29,50,35,030
33	Irrigation ...	68-Construction of Irrigation works, etc. ...	3,99,08,000	...	3,99,08,000

SCHEDULE—(Contd.)

(See Sections 2 & 3)

Srl. No.	Services & purposes	Heads of Account	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5	6
34	Public Health ...	70. Capital Outlay on Improvement of Public Health ...	24,56,000	...	24,56,000
35	Multi-purpose River Schemes ...	80-A. Capital Outlay on Multi-purpose River Schemes ...	1,05,93,000	...	1,05,93,000
36	Civil Works ...	81. Capital Account of Civil Works outside the Revenue Account ...	54,92,000	...	54,92,000
37	Electricity Schemes ...	81-A. Capital Outlay on Electricity Schemes ...	57,30,000	...	57,30,000
38	Capital Account of other States Works ...	82. Capital Account of other States Works Outside the Revenue Account ...	43,00,000	...	43,00,000
39	Payment of commuted value of pensions ...	83. Payment of commuted value of pensions ...	3,43,000	...	3,43,000
40	State Schemes connected with State Trading ...	85-A. State Schemes connected with State Trading ...	5,69,71,000	...	5,69,71,000
		Total Capital Expenditure outside the Revenue Account ...	12,58,93,000	...	12,58,93,000
41	Repayment of Debt ...	N. Public Debt Discharged	38,91,580	38,91,580
42	Loans & Advances by State Government ...	Loans & Advances by State Government ...	8,90,42,710	...	8,90,42,710
		Total Disbursements under Debt Heads	8,90,42,710	38,91,580	9,29,34,290
		GRAND TOTAL ...	47,61,26,240	3,77,36,080	51,38,62,320